

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION No. 752
TO BE ANSWERED ON 08.02.2021

Institutional and financial assistance to MSMEs

752. SHRI DEREK O' BRIEN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the total number of Micro, Small and Medium Enterprises (MSMEs) operating in the country before the year 2020, the current number of MSMEs operating in the country and details of the number of MSMEs closed down/suffered because of COVID-19;
- (b) the details of institutional and financial assistance provided to MSMEs post COVID-19 lockdown in March, 2020; and
- (c) the monetary value addition done by MSMEs in the country?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NITIN GADKARI)

(a): As per Udyog Aadhaar Portal, number of MSMEs registered (since September 2015 to 30.06.2020) in All India was 102,32,468.

On 1st July, 2020, after enactment of new definition of MSMEs, a new registration portal 'Udyam Registration' has been launched by M/o MSME and so far 20,29,095 MSMEs are registered on the portal in All India (from 01.07.2020 to 01.02.2021).

COVID-19 pandemic has temporarily affected various sectors including Micro, Small and Medium Enterprises in the country. As per the advance estimates received from Central Statistics Office, Ministry of Statistics & PI, All India Gross Value Added growth of manufacturing sector (including MSMEs) at constant prices for FY 2020-21 over FY 2019-20 is estimated at (-9.4) percent.

(b): As part of Atmanirbhar Bharat Abhiyaan, the ECLGS was launched on 23rd May 2020. The scheme envisages fully guaranteed collateral free additional credit to eligible MSME units and business enterprises either in the form of additional working capital term loans (in case of banks and FIs), or additional term loans (in case of NBFCs) up to 20% of their entire outstanding credit as on 29.2.2020. All entities with outstanding credit of up to Rs. 50 crore as on 29.2.2020 and annual turnover of up to Rs. 250 crore, which were less than or equal to 60 days past due as on 29.2.2020 are eligible under the Scheme. The Scheme seeks to help the eligible entities tide over the crisis caused by the Covid-19 pandemic and meet their operational liabilities.

The Ministry of Micro, Small and Medium Enterprises (MSMEs) implement various other schemes for the growth and development of MSME sector in the country. These include Micro and Small Enterprises-Cluster Development Programme (MSE-CDP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI) and Credit Linked Capital Subsidy and Technology Upgradation Scheme (CLCS-TUS).

Recently, Post Covid-19, Government has taken a number of initiatives under Aatma Nirbhar Bharat Abhiyan to support the MSME Sector in the country especially in Covid-19 Pandemic. Some of them are:

- i) Rs 20,000 crore Subordinate Debt for MSMEs.
- ii) Rs 3 lakh crores Collateral free Automatic Loans for business, including MSMEs.
- iii) Rs. 50,000 crore equity infusion through MSME Fund of Funds.
- iv) New revised criteria for classification of MSMEs.
- v) New Registration of MSMEs through 'Udyam Registration' for Ease of Doing Business.
- vi) No global tenders for procurement up to Rs. 200 crores, this will help MSME.

An online Portal "Champions" has been launched on 01.06.2020 by Hon'ble Prime Minister. This covers many aspects of e-governance including grievance redressal and handholding of MSMEs. Through the portal, total 26,693 grievances have been redressed upto 31.01.2021.

(c): As per the information received from Central Statistics Office, Ministry of Statistics & PI, MSME Gross Value Added at constant prices for the year 2018-19 and 2019-20 was Rs. 4431652 crores and Rs. 4612921 crores respectively.
